

**Rice Missing from FCI Godowns,  
Orissa**

170. SHRI BANAMALI BABU:  
Will the Minister of AGRICULTURE  
be pleased to state:

(a) whether rice valued at more  
than Rs. 2.5 crores had disappeared  
from the godowns of the Food Cor-  
poration of India in Orissa; and

(b) if so, the action taken in the  
matter?

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE  
(SHRI ANNASAHEB P. SHINDE): (a)  
No, Sir. But there has been cases of  
default by the Millers Agents of the  
Food Corporation of India in Koraput  
and Bolangir Districts in the year  
1971-72. The total dues against those  
shortages is about Rs. 78.40 lakhs.

(b) Action for recovery of the am-  
ount is in progress in terms of the  
agreements.

**Allotment of Land/Premises Occupied  
by Refugees in Delhi from West  
Pakistan**

171. SHRI D. P. JADEJA: Will the  
Minister of WORKS AND HOUSING  
be pleased to state:

(a) what is the Government's policy  
in respect of such property which  
is being occupied by the refugees in  
Delhi from West Pakistan for the last  
20 to 25 years and are paying house  
tax regularly to the Delhi Corpora-  
tion;

(b) whether Government have  
since taken a final decision regarding  
the grant of ownership of such land,  
premises to the occupants on nominal  
charges; and

(c) if so, the facts thereof?

THE MINISTER OF STATE IN THE  
DEPARTMENT OF PARLIAMEN-  
TARY AFFAIRS AND IN THE MI-  
NISTRY OF WORKS AND HOUSING  
(SHRI OM MEHTA): (a) to (c). No  
indication has been given about the  
precise area in Delhi where the prop-  
erty is situated.

If the reference is to the confer-  
ment of lessees' status on the displac-  
ed persons who have purchased the  
super-structures from the Rehabilita-  
tion Ministry or built the houses on  
the lease-hold plots previously held by  
the evacuees the Government have  
not as yet taken any decision in the  
matter.

**Effect of New Wheat Policy on Deficit  
States**

172. PROF. MADHU DANDAVATE:  
Will the Minister of AGRICULTURE  
be pleased to state:

(a) whether it is true that the new  
Wheat Policy which has reinstated the  
wholesalers in wheat trade, borne  
no fruits so far to consumers in de-  
ficit states like Maharashtra; and

(b) if so, what steps are proposed  
to meet the requirements at these  
deficit states?

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE (SHRI  
ANNASAHEB P. SHINDE): (a) and  
(b). With the implementation of the  
new policy the availability of wheat in  
deficit States like Maharashtra has  
improved and prices have also come  
down in the market reducing thereby  
the disparities in the inter-state prices  
of foodgrains. In addition to the open  
market availability of foodgrains the  
requirements of the deficit States will  
be met out of the stocks procured  
locally and imported.